

ITEM NO.6

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).17364/2010

(From the judgement and order dated 04/06/2010 in LPA No. 413/2010 of the HIGH COURT OF DELHI AT NEW DELHI)

ADITYA COLLEGE OF PHARMACY & SCIENCE

Petitioner(s)

VERSUS

GOVT.OF NCT OF DELHI & ORS.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment and prayer for interim relief)

Date: 30/06/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE A.K. PATNAIK

(VACATION BENCH)

For Petitioner(s)

Mr. Aseem Mehrotra, Adv.  
Mr. Abhijat P. Medh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Heard.

The Special Leave Petition is dismissed.

(N.S.K. Kamesh)  
Court Master

(Shashi Bala Vij)  
Court Master